

V

O.A.No.52606-2006

Notes of the Registry

Orders of the Tribunal

For Admission.
Copy Served.

Bench
6.7.06.

Notice may be sent
to all respondents by
Regd. Post / AD.

P
13.7.06

V
B.P.A.
S.C.(T)

for return of ADs

DS
11/9/06 Regd.

Order dt. 12/09/06

Applicant is
absent on call.
Adx not yet back
from the Respondent.
Adx to 10/10/06
for awaiting return
of ADs.

DS
Dy. Regd & T.A.R
12.09.06

ADs not returned.

For orders on Meord.

B
Bench

14/9/06

Copies of order issued to
Council for both sides.

21/10/06

Order dated: 15.09.2006

Heard Mr. D.Mishra, Ld. Counsel for the
Applicant and Mr. S.K.Ojha, Ld. Standing Counsel
for the Respondents.

In course of hearing, it revealed that
the representation is stated to have been filed
before FA & CAO, S.E.Rly., Garden Reach, Kolkata (R-3)
and DPO/DRM, Chakradharpur (R-2), who are directed
to finalize the claim of the Applicant on merit
within a period of three months from the date
of receipt of a copy of this order.

The O.A. is disposed of accordingly.

Copies of this order be given to the
Ld. Counsels for both the parties.

M
Member (Admn.)